

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:436
ANSWERED ON:03.08.2009
PATENT TO PHARMACEUTICAL INVENTIONS
Mani Shri Jose K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India grants product patents to pharmaceutical inventions/innovations;and

(b) if so, the details thereof alongwith the number of pharmaceutical inventions/innovations made and patented during the last three years and the current year?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY(SHRI ANAND SHARMA)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 436 TO BE ANSWERED ON 3RD AUGUST, 2009.

(a): Yes, Madam.

(b): Patents are granted to inventions which meet the criteria of novelty, inventive step and industrial application, in accordance with the provisions of the Patents Act, 1970 and Rules thereof. The details of patent applications filed and patents granted in India in the field of drugs/pharmaceuticals during the last three years and the current year are given below:

2006-07 2007-08 2008-09 2009-10
(upto 30th June, 2009)

Patent Applications Filed 3239 4267 2674 259

Patents Granted 798 1469 1166 73